

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4643
(To be answered on the 15th December 2016)**

NEW FLIGHT DUTY NORMS

4643. SHRI R. GOPALAKRISHNAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has proposed new flight duty norms recently;
(b) if so, the details thereof and the reasons therefor;
(c) whether various unions including pilot union have opposed this move; and
(d) if so, the details thereof and the steps taken by the Government to accommodate the views/suggestions of these unions in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d) Flight and Duty Time Limitation of Cabin Crew has been revised vide Civil Aviation Requirements (CAR) Section - 7, Series - J, Part I on 24.02.2016 effective 01.09.2016 after obtaining comment from public and consultation with the stakeholders. Aviation Safety & Health (Member of Cabin Crew fraternity) has filed a case against the norms specified in Civil Aviation Requirements (CAR) Section - 7, Series -J, Part I in Delhi High Court.
